


National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 22 (ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2016.

NAME OF THE COMPANY: M/s Pioneer Power Enginners Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Nishant Mishra	Advocate	Respondents	
2.	Siddhant Singh	Advocate	Petitioner	S. Singh


Order Dated 17.11.2016

CP No.22(ND)/2013: M/S Pioneer Power Enginners Ltd.

CA No.25/2016 is filed by petitioner. After hearing the argument in CP to some extent, as both the counsel have agreed to dispose of CA, the respondent are given time to file reply in CA 25/2016 on or before 07.12.2016 .

List the matter on 7.12.2016 for further orders.


V.S.R. AVADHANI, MEMBER-JUDICIAL


H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 17, November, 2016